

and many other Projects/schemes under the 20-Point Programmes are largely dependent upon the availability of financial lendings from various nationalised banks.

(b) whether it is a fact that due to lack of banking facilities or stringent rules regarding stipulation of 15 km coverage radius of the banks, the majority of the population living in hilly, backward and tribal areas of the country have not been able to take benefits out of the above schemes;

(c) if so, steps taken by Government to remove the bottleneck by introducing mobile banks for such area; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Schemes and projects under IRDP, 20 Point Programme and other credit linked programmes generally have a component of bank credit also. Government sponsored scheme like NREP, Desert Development Project, etc. are not credit linked programmes.

(b) to (d). There is no stipulation of 15 kms. coverage radius for the bank branches for lending in hilly, backward and tribal areas of the country. All Scheduled Commercial Banks were advised by RBI in August, 1985 that where adequate supervision is possible on account of communication facilities and loans are sanctioned on a cluster basis, coverage of areas/villages within reasonable distance should be considered by banks particularly in the North-Eastern Region. Banks have also been advised that distance criteria would not be relevant in financing IRDP.

The New branch licensing policy for the period April, 1983 to March, 1990 also envisages the location of one bank office within a distance of 10 kms. from each village in addition to the population norm of one branch for 17,000 population in the rural and semi-urban branches in *each block*. The Lead Banks which are required to identify centres have been asked to keep in mind the requirements of hilly areas and

tribal areas while identifying such centres. Reserve Bank of India does not have any proposal for mobile banks under consideration for the present.

Construction of Air Strips at Badami in Bijapur

2216. SHRI V. S. KRISHNA IYER : Will the Minister of TOURISM be pleased to state :

(a) whether it is a fact that Badami in Bijapur district in Karnataka is well known for cave temples of Chalukyan empire;

(b) if so, action taken to attract foreign tourists to the above place;

(c) whether Government propose to construct an air strip at Badami or Bijapur; and

(d) if so, when ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) and (b) Yes, Sir. The Central and the State Departments of Tourism have been giving publicity about the cave temples of Badami and necessary tourist facilities are also provided. The Central Department of Tourism has sanctioned the project for the provision of toilets and drinking water facilities at Badami, Bijapur, Hampi, Aihole and Pattadakal at a total cost of Rs. 7.50 lakhs. The Archaeological Survey of India is implementing this project.

(c) and (d). No such proposal has been received from the State Government.

[Translation]

Construction of Tourist Hostel in Jagdalpur

2217. SHRI MANKURAM SODI : Will the Minister of TOURISM be pleased to state :

(a) whether Government are considering a proposal for construction of a tourist Hostel at district Headquarter Jagdalpur in Madhya Pradesh;

(b) if so, the cost thereof; and

(c) when it is likely to be completed ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) to (c). During 1985-86, the Department of Tourism has approved a scheme for construction of a Tourist Complex comprising of ten cottages with restaurant and toilet facilities, at Jagdalpur at an estimated cost of Rs. 31.86 lakhs. An amount of Rs. 5.00 lakhs has been released as advance. This complex is likely to be completed by March, 1988.

[English]

Tribunal for Disposal of Excise and Customs Cases

2218. PROF. CHANDRA BHANU DEVI : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to set up a special tribunal for disposal of cases regarding classification in Customs and Central Excise Department; and

(b) if so, the time by which it is likely to be set up ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). In the Long Term Fiscal Policy, the Government has proposed to establish an Appellate Tribunal under article 323 B of the Constitution to deal with all matters concerned with payment of Customs and Excise duties. The proposal has not yet been finalised.

Raids to unearth black money

2219. PROF. CHANDRA BHANU DEVI : Will the Minister of FINANCE be pleased to state :

(a) the total number of premises raided by Income Tax officials to unearth black money during the last years;

(b) the details of wealth and assets recovered as a result thereof; and

(c) whether Government propose to declare hoarding of black money a non-bailable offence ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The total number of premises searched by the Income Tax officials to unearth black money during the last financial year is 6431. The assets worth approximately Rs. 50.32 crores were seized during these searches.

(c) There is no such proposal under consideration by the Government.

Efforts for Independence of Namibia

2220. SHRI SHARAD DIGHE : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the efforts made by Government during the last three months to mount international pressure on the South African resist regime to immediately end apartheid and pave the way for independence of Namibia; and

(b) the response received by Government for such efforts ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO) : (a) and (b). The Government has been in constant touch with the leaders of likeminded countries and has taken an active part in UN sponsored international meetings on Sanctions against South Africa and on the Granting of Immediate Independence to Namibia. Government of India also had President Sam Nujoma of the SWAPO as their guest in May this year. Government's efforts through the years to mobilise international opinion against apartheid and for the independence of Namibia have met with a great deal of success in as much as practically all countries, except South Africa, agree that these objectives must be achieved.

Suggestions of Dhar Committee to streamline working of NTC

2221. SHRI SHARAD DIGHE : Will the Minister of TEXTILES be pleased to state :

(a) whether the suggestions made by the Dhar Committee to streamline the working